

Report thereon, under sub-section (4) of section 52 of the Competition Act, 2002.

[Placed in Library. See No. L.T. 1748/18/24]

Report and Accounts (2023-24) of WDRA, New Delhi and related papers

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्रीमती निमुबेन जयंतीभाई बांभणिया): महोदय, मैं भाण्डागारण (विकास और विनियमन) अधिनियम, 2007 की धारा 39 की उप-धारा (3) और धारा 38 की उप-धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (a) Annual Report and Accounts of the Warehousing Development and Regulatory Authority (WDRA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1609/18/24]

- I. **Appropriation and Finance Accounts (2023-24) of the Union Government**
- II. **Reports of the Comptroller and Auditor General of India for various years**

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं संविधान के अनुच्छेद 151 के खंड (1) के अंतर्गत निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- I. (i) Union Government Appropriation Accounts (Civil) — for the year 2023-2024;

[Placed in Library. See No. L.T. 1749/18/24]

- (ii) Union Government Finance Accounts for the year 2023-2024;

[Placed in Library. See No. L.T. 1750/18/24]

- II. (i) Report of the Comptroller and Auditor General of India for the year ended March, 2023 — Compliance Audit Report on Examination of assessments of companies dealing in the business of 'Distilleries and Breweries' by the Income Tax Department — Union Government — Department of Revenue - Direct Taxes Report No. 09 of 2024;

[Placed in Library. See No. L.T. 1751/18/24]

- (ii) Report of the Comptroller and Auditor General of India for the period ended March, 2021 — Union Government — Ordnance Factories — Report No. 10 of 2024;
 [Placed in Library. See No. L.T. 1752/18/24]
- (iii) Report of the Comptroller and Auditor General of India for the period ended March, 2021 — Union Government — (Defence Services — Army) — Report No. 11 of 2024 (Compliance Audit-Defence);
 [Placed in Library. See No. L.T. 1753/18/24]
- (iv) Report of the Comptroller and Auditor General of India for the year ended March, 2022 — Union Government — Department of Revenue — Direct Taxes - Report No. 13 of 2024;
 [Placed in Library. See No. L.T. 1754/18/24]
- (v) Report of the Comptroller and Auditor General of India for the year ended March, 2022 — Subject Specific Compliance Audit on Outstanding Demand on Income Tax Assessees — Union Government — Department of Revenue — Direct Taxes — Report No. 14 of 2024;
 [Placed in Library. See No. L.T. 1755/18/24]
- (vi) Report of the Comptroller and Auditor General of India — Performance Audit on Training of Pilots in Indian Air Force — Union Government — Defence Services (Air Force) Report No. 15 of 2024 (Performance Audit — Defence);
 [Placed in Library. See No. L.T. 1756/18/24]
- (vii) Report of the Comptroller and Auditor General of India for the year ended March, 2021 — Union Government — Defence Services (Air Force) — Report No. 16 of 2024 (Compliance Audit — Defence); and
 [Placed in Library. See No. L.T. 1757/18/24]
- (viii) Report of the Comptroller and Auditor General of India — Performance Audit on Export Promotion Capital Goods (EPCG) Scheme — Union Government (Department of Revenue — Indirect Taxes — Customs) No. 17 of 2024.
 [Placed in Library. See No. L.T. 1758/18/24]